



**NATIONAL COMPANY LAW TRIBUNAL  
SINGLE BENCH  
CHENNAI**

**ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW BOARD, CHENNAI HELD ON 27/07/2017 AT 10.30 AM**

**PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL**

**APPLICATION NUMBER :**  
**PETITION NUMBER : TCP/42/2016**  
**NAME OF THE PETITIONER(S) : G. Sethuraman**  
**NAME OF THE RESPONDENT(S) : Spinco Special Instruments Consortium Pvt. Ltd & 3 Others**  
**UNDER SECTION : 397/398**

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
<b>REPRESENTATION BY WHOM</b>			

1.	G. POONKUNRAN 98416-93330	Counsel for the Petitioner	
2.	K. Gautham Kumar Athiban Vijay	Counsel for R <sub>2</sub> & R <sub>3</sub>	

**ORDER**

Counsel representing both the parties are present. Counsel for respondents has not filed the objections to the report of the Chartered Accountant. He stated that he is filing the same during the course of the day and undertakes to furnish copy to the other side. His submission is recorded. Time extended at their request for submitting arguments by both the counsel. Put up on 07.08.2017 at 10.30 A.M.

  
(K. Anantha Padmanabha Swamy)  
Member (Judicial)